

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**CENTRAL ZONAL BENCH, BHOPAL**  
**O.A. No. 35/2023**

**IN THE MATTER OF:**

**RAJMAL GURJAR**

**...APPLICANT**

**Versus**

**STATE OF MADHYA PRADESH & ORS**

**....RESPONDENTS**

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Date: 13.08.2025

**Submitted by MPPCB:-  
through Counsel**

Place: Bhopal



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Email: parul.bhadoria04@gmail.com**

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**STATUS REPORT ON BEHALF OF MADHYA PRADESH POLLUTION**  
**CONTROL BOARD IN COMPLIANCE OF ORDER DATED 09.07.2025**

1. That in the present case the Hon'ble Tribunal vide order dated 09.07.2025 had passed the following directions:

*"Learned counsel for the project proponent has submitted that the matter of action plan submitted by the committee has been taken cognizance by the project proponent and action plan as proposed by the committee at Sr. no. 1, 2, 3, 4 and 7 are required to be executed by the project proponent in consultation with the department concerned (forest and PHED) and action plan proposed at Sr. No. 5 and 6 are to be executed by the district administration and State PCB. Accordingly, project proponent is directed to implement it and after compliance the State PCB is directed to submit the report within four weeks."*

In compliance of the above order the Board is submitting the present status report.

2. That the Regional Officer, MP PCB Chhindwara had conducted the inspection of the project proponent M/s ICEM Engineering Company Private Limited, Village Ambori, Tehseel Multai, District Betul (respondent no. 12) on 12.08.2025.
3. That a brief summary of the report submitted by the Regional Officer after the inspection is as follows :
  - a. Project Proponent has carried out plantation of Six Thousand Plants and further plantation of Ten Thousand plants is proposed.
  - b. Project Proponent has created a periphery of trees around the acoustic wall of explosion bonding area to reduce the noise pollution. The RO has recommended for further plantation of Trees of more height around the acoustic wall.
  - c. The Project Proponent had constructed a covered shed measuring 16 metre in length and 48 metre in width for storing and maintaining of Metal Sheets. The Project Proponent has informed that the waste scarp generated during the manufacturing process shall only be given to authorized waste disposal facility.
  - d. The Project Proponent had prepared an Emergency Response Plan for prevention and control of any accident during the manufacturing process which is effective since last ten years.
  - e. The Project Proponent has stated that Seismographic tests have been conducted within the industry in order to ensure that the noise generated during the industrial process is within the prescribed limits. The Industry is yet to provide such reports of Seismographic tests to the Board for verification.

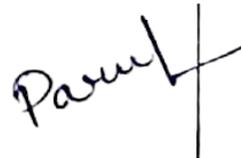
- f. The Project Proponent has installed the STP of capacity of 10 KLD to treat the industrial effluent and to prevent discharge of any untreated water outside the premises. The log book of the STP is being maintained by the Project Proponent.
- g. The Project Proponent has adopted rain water harvesting in 11 places within the premises in order to maintain the ground water quality and recharge the ground water.

The copy of the inspection report as submitted by the Regional Officer along with the site inspection photographs is filed herewith as **Annexure-1**.

4. That the present status report may be taken on record.

Date: 13.08.2025

**FILED BY MPPCB  
Through**



**BHOPAL**

**PARULBHADORIA**  
**Advocate for MPPCB**  
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## क्षेत्रीय कार्यालय

म.प्र. प्रदूषण नियंत्रण बोर्ड

मुल्लाजी पेट्रोल पम्प के सामने, परासिया रोड, छिंदवाड़ा

☎: 07162-220311/12 (O), ई-मेल: : E-mail-romppcbcw@gmail.com, ropcb-chhindwara@mp.gov.in, वेब: www.mppcb.mp.gov.in



क..6.7.2./प्रनिबो/क्षेका/2025

छिंदवाड़ा दिनांक 13/08/2025

प्रति,

विधि अधिकारी

म.प्र. प्रदूषण नियंत्रण बोर्ड

भोपाल (म.प्र.)

**विषय:-** माननीय राष्ट्रीय हरित अधिकरण सेंट्रल जोन बैंच भोपाल द्वारा दिये गये निर्देशों के अनुपालनार्थ।

**संदर्भ:-** प्रकरण क्रमांक 35/2023 की सुनवाई दिनांक 09.07.2025 के दौरान दिये गये निर्देश।

उपरोक्त विषयांतर्गत लेख है कि माननीय राष्ट्रीय हरित अधिकरण सेंट्रल जोन बैंच भोपाल द्वारा प्रकरण क्रमांक 35/2023 की सुनवाई दिनांक 09.07.2025 के दौरान पूर्व में गठित समिति द्वारा प्रस्तुत एक्शन टेकन रिपोर्ट अनुसार उद्योग प्रबंधन द्वारा पर्यावरणीय व्यवस्थायें पूर्ण किये जाने हेतु दिये गये निर्देशों के पालनार्थ दिनांक 12.08.2025 फर्म मेसर्स आई.सी.ई.एम. इंजीनियरिंग कम्पनी प्रा. लि., ग्राम अम्भोरी, तहसील मुलताई, जिला बैतूल का निरीक्षण किया गया, निरीक्षण के दौरान उद्योग प्रबंधन द्वारा पूर्ण की गई पर्यावरणीय व्यवस्थायें बिन्दुवार हैं:-

1. उद्योग प्रबंधन द्वारा लगभग 6 हजार पेड़ों का वृक्षारोपण कर लिया है एवं लगभग 10 हजार अतिरिक्त पेड़ों का वृक्षारोपण किया जाना प्रस्तावित है।
2. उद्योग प्रबंधन द्वारा क्लेडिंग प्रक्रिया के दौरान ध्वनि तीव्रता को कम करने हेतु Explosion bonding के चारों ओर स्थित Acoustic wall की उंचाई 12 मीटर से बढ़ाकर 18 मीटर की गई है एवं Explosion bonding के पीछे की तरफ बीजों को डाला गया था जिन बीजों से उत्पन्न पौधे लगभग 12 फिट उंचाई तक के हो गये हैं। उद्योग प्रबंधन द्वारा Explosion bonding के चारों ओर स्थित Acoustic wall के आसपास बाहर की तरफ अधिक उंचाई वाले वृक्षों का वृक्षारोपण किया जाना प्रस्तावित है।
3. उद्योग प्रबंधन द्वारा 16 मीटर लम्बाई तथा 48 मीटर चौड़ाई का कवर्ड शेड बनाया गया है जिसमें मेटल शीट का संग्रहण एवं रख-रखाव किया जा रहा है। उद्योग प्रबंधन द्वारा बताया गया कि औद्योगिक प्रक्रिया के दौरान अल्प मात्रा में निकलने वाले वैस्ट/स्केप को बोर्ड से अधिकृत वैस्ट/स्केप संस्थान को दिया जाता है।
4. उद्योग प्रबंधन द्वारा औद्योगिक प्रक्रिया के दौरान होने वाली दुर्घटना को रोकने एवं नियंत्रण किये जाने हेतु आपातकालीन प्रतिक्रिया योजना (emergency response plan) बनाया हुआ है जो विगत 10 वर्षों से कार्यशील है।
5. उद्योग प्रबंधन द्वारा पूर्व में औद्योगिक प्रक्रिया के दौरान क्लेडिंग कार्य के समय विस्फोटन किये जाने से होने वाले कम्पन्न की तीव्रता का आकलन किये जाने हेतु Seismographic

Test करवाया गया जिसके अनुसार कम्पन्न की तीव्रता मानक सीमा में पाई गई। उद्योग प्रबंधन द्वारा समय-समय पर कम्पन्न की तीव्रता से उद्योग के आसपास स्थित ग्रामों में स्थित भवन/मकान के क्षतिग्रस्त होने का निरीक्षण किया जाता है। वर्तमान में औद्योगिक प्रक्रिया के दौरान कम्पन्न की तीव्रता से किसी भी भवन/मकान का क्षतिग्रस्त होना नहीं पाया गया।

6. उद्योग प्रबंधन द्वारा 10 किलोलीटर प्रतिदिन क्षमता का दूषित जल उपचार संयंत्र स्थापित किया गया है ताकि उद्योग परिसर के बाहर किसी भी प्रकार से दूषित जल का निस्सारण ना हो सकें। उद्योग प्रबंधन द्वारा लॉगबुक का रख-रखाव किया जा रहा है।
7. उद्योग प्रबंधन द्वारा भू-जल की शुद्धता बनाये रखने एवं भू-जल स्तर में वृद्धि किये जाने हेतु उद्योग परिसर के चारों ओर लगभग 11 स्थानों पर रेन वाटर हार्वेस्टिंग व्यवस्था सुनिश्चित की गई है।

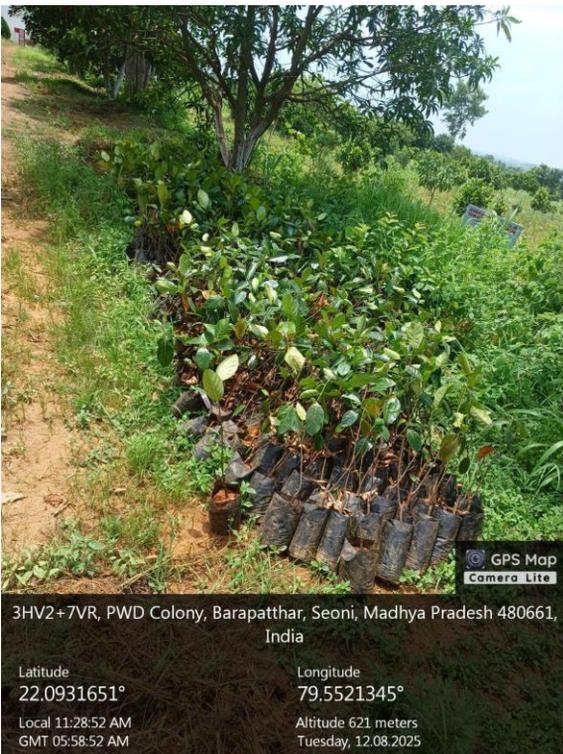
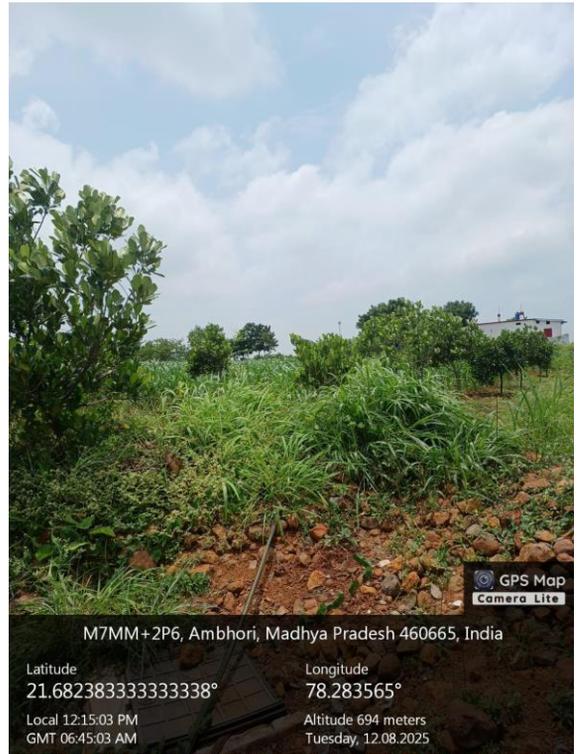
संलग्नक - मौका स्थल पर लिये गये फोटोग्राफ्स।

  
(अरविंद कुमार तिवारी)  
क्षेत्रीय अधिकारी

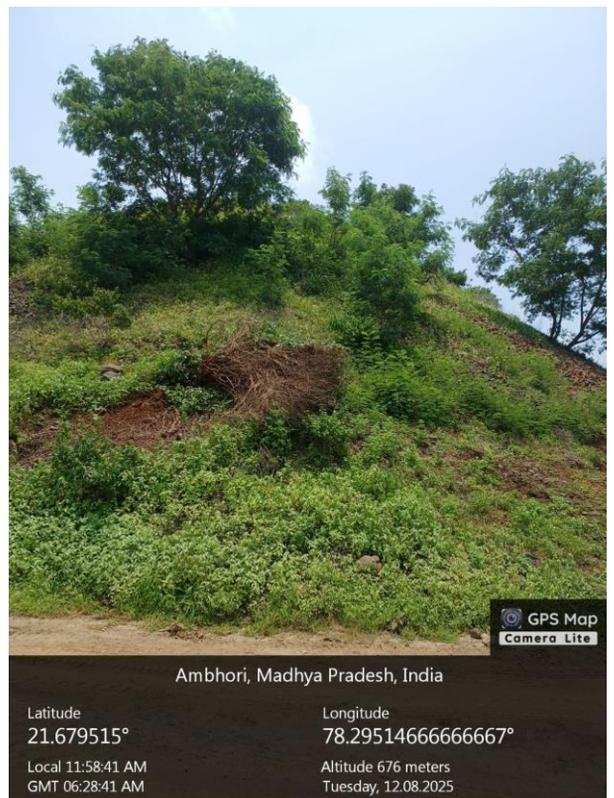
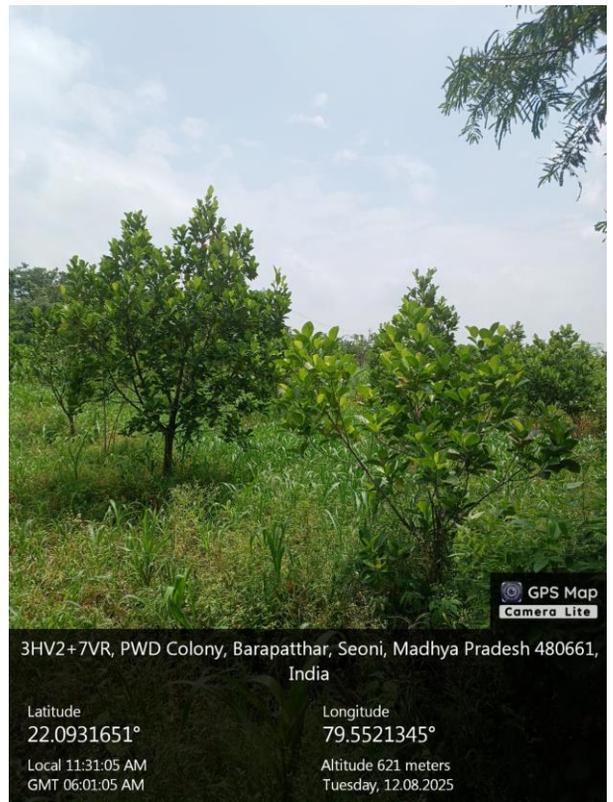
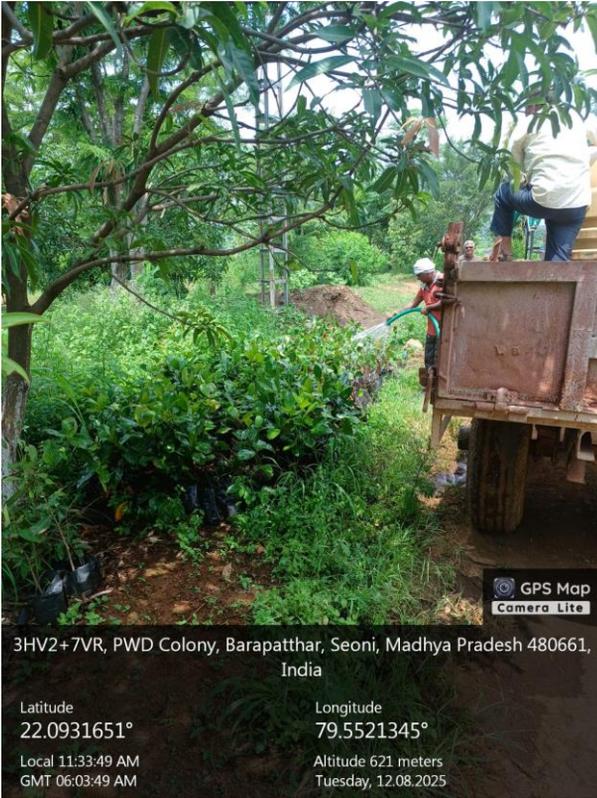
# ICEM Engineering Company Pvt. Ltd., Betul

Village - Ambhori, Tehsil Multai, Distt. Betul

## Plantation



# • Plantation



# Acoustic wall



Ambhori, Madhya Pradesh, India

Latitude 21.679401666666664° Longitude 78.29561833333334°  
Local 11:53:32 AM Altitude 676 meters  
GMT 06:23:32 AM Tuesday, 12.08.2025



Ambhori, Madhya Pradesh, India

Latitude 21.679333333333336° Longitude 78.29566833333334°  
Local 11:54:22 AM Altitude 676 meters  
GMT 06:24:22 AM Tuesday, 12.08.2025



Ambhori, Madhya Pradesh, India

Latitude 21.679598333333335° Longitude 78.295535°  
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GMT 06:22:57 AM Tuesday, 12.08.2025



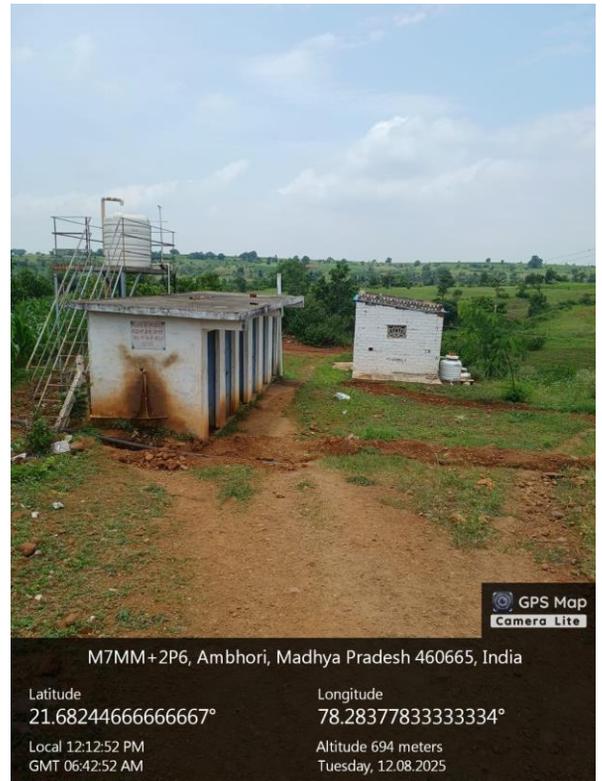
Ambhori, Madhya Pradesh, India

Latitude 21.679331666666666° Longitude 78.29546°  
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GMT 06:27:35 AM Tuesday, 12.08.2025

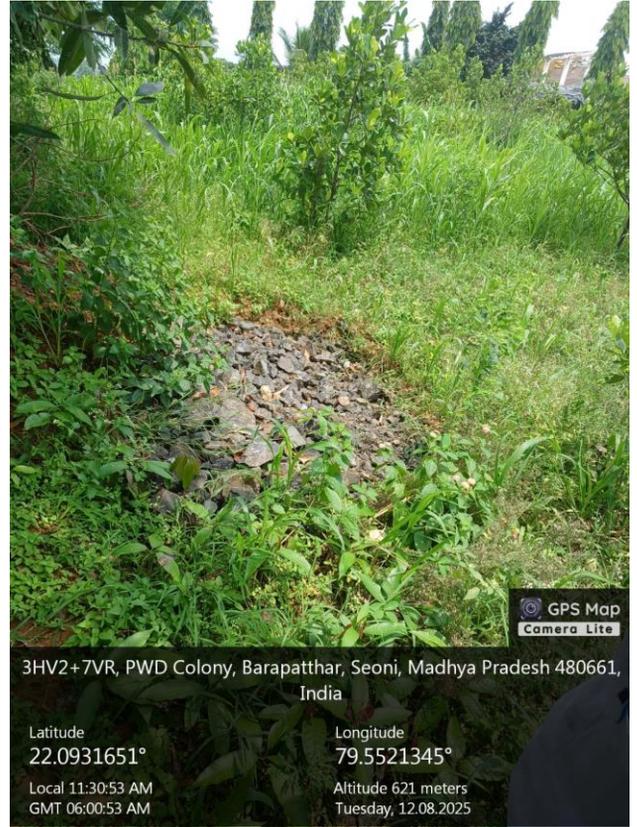
# Covered Shed



# ETP



# Rain Water Harvesting



**Email****Legal Cell**

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**Status Report in OA 35-2023 RAJMAL GURJAR v STATE OF MADHYA PRADESH & Ors.**

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Sir/Madam

Please find enclosed the Status Report in OA 35-2023 **RAJMAL GURJAR v STATE OF MADHYA PRADESH & Ors.** submitted in compliance of order dated 09/07/2025. This mail may be treated as proof of service.

Regards

**LEGAL CELL**  
**MP PCB**

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 **Compliance Report in OA 35-2023 Rajmal Gurjar Vs State of MP and ors.pdf**  
3 MB

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